

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1758

ANSWERED ON:07.03.2013

UREA AND DAP FERTILIZERS IN CATEGORY OF DECONTROLLED FERTILIZERS

Deshmukh Shri K. D.;Gangaram Shri Awale Jaywant;Sudhakaran Shri K.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government is contemplating to bring urea and DAP fertilizers under the decontrolled fertilizers for farming;
- (b) if so, the details thereof;
- (c) whether the Government proposes to revise the secondary freight rate of urea;and
- (d) if so, the time by which the final decision is likely to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) There is no proposal at present to decontrol urea. However, DAP fertilizers are decontrolled under the Nutrient Based Subsidy Policy w.e.f 1.4.2010.

(c) & (d) The Department of Fertilizers has notified the road freight rates for Urea manufacturing/importing units towards Secondary freight on 1st September 2011 under the uniform freight subsidy scheme based on the recommendations of Tariff Commission. These rates will be escalated by WPI (composite road transport index) every year.